t[THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a)

Technical Training

Scheme No. Amount

Rs.

- (i) Technical Coope ration Scheme of the Colombo Plan . 10 1,20,754-00
- <a>\*\*) Third Country Programme of U.S. AID Notjuiown.
- («i) Others . . Information is being collected.

Military Training.—Information if being collected.

(b) The entire cost of training under the Colombo Plan is borne by India as indicated under column (3) in answer to part (a) of the question. The entire cost of training under the US AID is borne by the U.S. Government. Information relating to technical and military training provided to Ceylon officials not covered under the Colombo Plan or the US AID is being collected.]

# REVIEW OF PATTERN OF ASSISTANCE FOR KHADI DEVELOPMENT

241. Shri M. P. BHARGAVA: Will the Minister of Commerce and Industry be pleased to state whether any decision has been taken to appoint a committee to review the pattern of assistance given, fop Khadi development work?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): The Estimates Committee has recommended the appointment of such a Committee. The matter  $\mathbf{i}_s$  under the consideration of Government.

[ ] English translation.

#### GOVERNMENT PRINTING PRESSES

- 242. SHRI M. P. BHARGAVA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) the number of printing pressei run by Government in Delhi and elsewhere in the country;
- (b) whether any Government printing is done in any other presses; and
- (c) what i<sub>s</sub> the system followed in placing orders with non-governmental presses?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHAHNA): (a) Two at Delhi and eight elsewhere in the country.

- (b) Yes, as the capacity of th« Government presses is not sufficient to meet the demand
- (c) Generally through call of tenders from privately owned presses.

### गोत्रा, दमन ग्रीर ड्यू में बेरोजगारी

२४३. श्री भगवत नारायण भागव : नया प्रवान मंत्री यह बताने की क्रुपा करेंगे कि :

- (क) क्या संरकार ने यह पता लगाया
  है कि गोभ्रा, दमन और ड्यू में कितने लोग
  बेरोजगार हैं; श्रौर
- (ख) यदि हां, तो उन्हें काम पर लगाने के लिये सरकार ने क्या उपाय किये हैं भ्रथवा करने का विचार है ?

#### t [UNEMPLOYMENT IN GOA, DAMAN AND DIU

- 243. SHRI B. N. BHARGAVA: Will the PRIME MINISTER be pleased to state:
- (a) whether Government have made enquiries about the number of unemployed persons in Goa, Daman and Diu; and

(b) if so, what measures have been taken or are proposed to be taken by Government to provide employment to them?]

प्रधान मंत्री तथा बैदेशिक-कार्य मंत्री (श्री जवाहरलाल नेहरू): (क) श्रीर (ख) जी हां । पुर्तगालो सरकार द्वारा चलाये जाने वाले कुछ सरकारी श्रीर श्रर्थ-सरकारी सस्यानों को बन्द करने के कारण लगभग ३,००० व्यक्ति बेरोजगार हो गये थे । इनमें लगभग २,००० गोश्रानी नैनिक थे । इनमें से कुछ व्यक्तियों को फिर से काम पर लगा दिया गया है । गोश्रा में एक ोजगार दफ्तर भी खोल दिया गया है । इसके श्रलावा गोश्रा, दमन श्रार हुयू के श्रीद्योगिक विकास के लिये कदम उठाए जा रहे हैं ताकि ोजगार को नई दियाये खुल सकें ।

t[THE **PRIME MINISTER** AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) (b) Yes, Sir. Nearly 3,000 persons were rendered unemployed due to the closure of certain Government semi-Government establishments maintained by the Portuguese Government. These included about 2,000 Goan soldiers. Some of these persons have since been reemployed. An Employment Exchange has also been opened in Goa. Moreover, steps are being taken for industrial development of Goa, Daman and Diu in order to provide avenues of employment.]

## भूमि की ग्रधिकतम सीमा निर्धारित हो जाने के कारण सरकार को मिलने वाली भूमि

२४४. श्री नवाबसिंह चौहान : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या योजना आयोग ने देश में ऐसी भूमि के, जो अधिकतम सीमा निर्धारित हो जाने के कारण राज्य सरकारों को मिलेगी, कोई आंकड़े इकट्ठे किये हैं; ग्रीर

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो, तो इस प्रकार कितनी भूमि उपलब्ध हो सकेगी और यह किस प्रकार प्रयोग में लाई जायेगी ?

### LAND ACCRUING TO GOVERNMENT AS A RESULT OF CEILING ON HOLDINGS

244. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of PLANNING be pleased to state:

- (a) whether the Planning Commission have collected statistics of land that will accrue to State Governments as a result of the fixation of ceiling on land holdings in the country; and
- (b) if the answer to part (a) above be in the affirmative, how much land will be available in this way, and how it will be utilized?]

योजना तथा श्रम श्रीर सेवानियोजन मंत्री (श्री गुलजारी लाल नन्दा) : (क) ग्रीर (ख) भूमि की ग्रधिकतम सीमा निर्धारण से संबंधित कानुन हाल ही में बना है। इस कानन के कार्यान्वयन में प्रगति होने पर फालतू भृमि के बारे में भ्रांकड़े उपलब्ध होंगे । प्राप्त जानकारी के अनुसार जम्म तथा काश्मीर में राज्य सरकार ने ४.५ लाख एकड फालतू भूमि को ले लिया है ग्रौर उस भृमि को जिन काश्तकारों के पास वह पहले से थी उस में तथा विस्थापित लोगों में बांट दिया है। पश्चिमी बंगाल में राज्य सरकार ने २.७ लाख एकड फालत् कृषि भिम को ले लिया है। ग्रन्तिम रूप से निबटारा होने तक यह भूमि बंटाई पर खेती करने वाले ग्रौर भूमिहीन खेतिहर मजदूरों को सालाना ग्राघार पर पट्टे पर दी जा रही है । जैसे जैसे कानून के कार्यान्वयन का काम श्रागे बढ़ेगा, श्रीर भूमि उपलब्ब हो